

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF TULSIIMPEX FORWARDERS
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1	NAME OF CORPORATE PERSON	TULSIIMPEX FORWARDERS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	01/04/2005
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	Registrar of Companies- Ahmedabad, Gujarat
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U63010GJ2005PTC045800
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Office 304, T.F., Addor Ambition, Navrang Circle to stadium Road, B/s. Vimal House, Navrangpura, Ahmedabad, Ahmedabad, Gujarat, India, 380009
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	October 24th, 2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. MANISH S. BUCHASIA Insolvency Professional (IP) Practising Company Secretaries (PCS) Registered Valuer (SFA) Address: 306 , "GALA MART" NR. SOBO CENTRE" , BEFORE "SAFAL PARISAR, S BOPAL MAIN RD, BOPAL, AHMEDABAD, GUJARAT 380058 EMAIL ID: manishbuchasiacs@gmail.com Mobile no.: 09327916394 REG NO: IBBI/IPA-002/IP-N00487/17-18/11449
8	LAST DATE FOR SUBMISSION OF CLAIMS	November 23th, 2024

Notice is hereby given that the M/s. TULSIIMPEX FORWARDERS PRIVATE LIMITED has commenced voluntary liquidation on October 24th, 2024.

The stakeholders of M/s. TULSIIMPEX FORWARDERS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or **November 23th, 2024** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

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BUCHASIA

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Date: 2024.10.26 11:21:22
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Mr. Manish S. Buchasia

Regd. Insolvency Professional

Reg No.: IBBI/IPA-002/IP-N00487/17-18/11449

AFA Certificate No. AA2/11449/02/061124/202968

AFA Valid Upto 06-Nov-24

Date: 26/10/2024

Place: Ahmedabad

